

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
WELSPUN NATURAL RESOURCES PRIVATE LIMITED**

1.	Name of Corporate Person	Welspun Natural Resources Private Limited
2.	Date of Incorporation of Corporate Person	7 September 2006
3.	Authority Under Which Corporate Person is Incorporated/ Registered	Registrar of Companies, Ahmedabad, Gujarat
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U11201GJ2006PTC064142
5.	Address of the Registered Office and Principal Office (If Any) of Corporate Person	Welspun City, Village Versamedi, Taluka Anjar, District Kutch, Gujarat – 370110
6.	Liquidation Commencement Date of Corporate Person	18 January 2023
7.	Name, Address, Email Address, Telephone Number and The Registration Number of The Liquidator	Mr. Dilipkumar Natvarlal Jagad 803/804, Ashok Heights, Opp Saraswati Apartment, Nikalas Wadi Road, Near Bhuta School, Old Nagar X Road, Gundavali, Andheri East, Mumbai City, Maharashtra – 400069 dilipjagad@hotmail.com welspun.liquidation@gmail.com +91-9821142587 IBBI/IPA-001/IP-P00233/2017-2018/10462
8.	Last Date for Submission of Claims	17 February 2023

Notice is hereby given that the Welspun Natural Resources Private Limited has commenced voluntary liquidation on **18 January 2023**.

The stakeholders of Welspun Natural Resources Private Limited are hereby called upon to submit a proof of their claims, on or before **17 February 2023**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 19 January 2023
Place: Mumbai

Dilipkumar Natvarlal Jagad
Liquidator of Welspun Natural Resources Private Limited
Registration No.: IBBI/IPA-001/IP-P00233/2017-2018/10462